

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 02/03/2026 TO 05/03/2026

[04/03/2026 (Wednesday) is Gazetted Holiday]

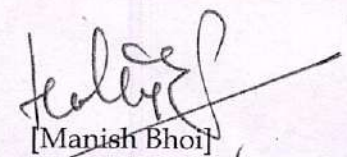
[06/03/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"A" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.2
"Patna" (SMC & Division) Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No. 3/4
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	Court Room No. 3/4

Note : 1. "C" Bench of ITAT, Kolkata will not function during this week.

2. Cuttack Bench will not function during this week.

3. Guwahati Bench will not function during this week.


[Manish Bhoi]
Assistant Registrar

24/2/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 02-MARCH-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 290/KOL/2024	2011-12	[D] CUBE PROMOTERS PRIVATE LIMITED	
2	ITA 1820/KOL/2024	2014-2015	[A] KUSTOMER TRADECOM LLP (EARLIER KNOWN AS SWETAMBARI TRADECOM LLP)	
3	ITA 2061/KOL/2024	2017-2018	[D] MEENAR POLYARDS YARNS LIMITED	
4	ITA 2525/KOL/2024	2008-2009	[A] M/S. TISTA NIRMAN PVT. LTD.	
5	ITA 172/KOL/2025	2011-12	[A] ANAND JYOTI DEVELOPERS PVT. LTD.	
6	ITA 173/KOL/2025	2014-15	[A] ANAND JYOTI DEVELOPERS PVT. LTD.	
7	ITA 1163/KOL/2025	2012-13	[D] BLACKPOOL VINIMAY PRIVATE LIMITED	
8	ITA 1358/KOL/2025	2018-2019	[A] M/S. BRAVO SPONGE IRON PVT. LTD.	
9	ITA 1359/KOL/2025	2019-2020	[A] M/S. BRAVO SPONGE IRON PVT. LTD.	
10	ITA 1600/KOL/2025	2013-2014	[A] BIMAL KUMAR GHOSH	
11	ITA 2264/KOL/2025	2015-16	[A] ARINTEX GLOBAL LIMITED	
12	ITA 2579/KOL/2025	2021-22	[A] BRIGHT IMPEX AND AGENCIES PVT. LTD	
13	ITA 2621/KOL/2025	2023-2024	[A] ADYAMA GOLD JEWELLERY	
14	ITA 2801/KOL/2025	2016-17	[D] A P TRADING AND FINANCE COMPANY LIMITED	
15	CO 13/KOL/2026	2016-2017	[A] A P TRADING AND FINANCE COMPANY LIMITED	
16	ITA 3065/KOL/2025	2012-2013	[A] FLAME DEALERS PRIVATE LIMITED	
17	ITA 3066/KOL/2025	2013-2014	[A] FLAME DEALERS PRIVATE LIMITED	


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 03-MARCH-2026 (TUESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Sr#	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 114/KOL/2025	2021-2022	[A] ARAVIND SINGH	
2	IT(SS)A 115/KOL/2025	2012-2013	[A] SRI AMAR KUMAR AGARWAL	
3	IT(SS)A 116/KOL/2025	2013-2014	[A] SRI AMAR KUMAR AGARWAL	
4	IT(SS)A 117/KOL/2025	2014-2015	[A] SRI AMAR KUMAR AGARWAL	
5	IT(SS)A 118/KOL/2025	2015-2016	[A] SRI AMAR KUMAR AGARWAL	
6	IT(SS)A 119/KOL/2025	2016-2017	[A] SRI AMAR KUMAR AGARWAL	
7	ITA 1907/KOL/2025	2013-2014	[A] BEEKAY VANIJYA PVT LTD.	
8	ITA 1999/KOL/2025	2018-19	[A] BABULAL NAHAR (HUF)	
9	ITA 2090/KOL/2025	2018-19	[A] BISWAS HOUSING PRIVATE LIMITED	
10	ITA 2169/KOL/2025	2014-2015	[A] ASHIAN OILS PVT. LTD.	
11	ITA 2170/KOL/2025	2014-2015	[A] ASHIAN OILS PVT. LTD.	
12	ITA 2890/KOL/2025	2011-12	[D] EARTHWORK INFRASTRUCTURE PRIVATE LIMITED	
13	ITA 3070/KOL/2025	2023-24	[D] ABC CONSTRUCTION	
14	ITA 3079/KOL/2025	2013-2014	[A] M/S. AAKARSHAN MERCHANTS PVT. LTD.	
15	ITA 3081/KOL/2025	2020-2021	[A] BRAITHWAITE & CO. LTD.	


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 05-MARCH-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2405/KOL/2024	2015-16	[D] M/S. INLAND POWER LIMITED	
2	ITA 2499/KOL/2024	2016-2017	[A] BINITA BHUTORIA	
3	ITA 2395/KOL/2024	2013-14	[D] SHYAM SUNDER SOMANI	
4	CO 64/KOL/2025	2013-2014	[A] SHYAM SUNDER SOMANI	
5	IT(SS)A 30/KOL/2025	2016-17	[A] M/S. DEBONAIR REALTORS PRIVATE LIMITED	
6	IT(SS)A 80/KOL/2025	2013-2014	[A] DILIGENT ROAD CARRIERS LIMITED	
7	ITA 1573/KOL/2025	2014-2015	[A] DELIGENT ROAD CARRIERS LIMITED	
8	ITA 666/KOL/2025	2012-2013	[A] A.B. NIRVAN BUILDERS (P) LTD.	
9	ITA 1003/KOL/2025	2014-15	[D] BANDHAN FINANCIAL SERVICES LIMITED	
10	ITA 1410/KOL/2025	2016-2017	[A] AKSHARA NIRMAN LLP	
11	ITA 2024/KOL/2025	2018-19	[D] AMAR NATH MISHRA	
12	ITA 2054/KOL/2025	2012-2013	[A] AXIOM INTERNATIONAL PROJECTS LTD.	
13	ITA 2232/KOL/2025	2017-18	[A] AROHAN FINANCIAL SERVICES LIMITED	
14	ITA 2240/KOL/2025	2014-15	[A] AROHAN FINANCIAL SERVICES LIMITED	
15	ITA 2607/KOL/2025	2017-2018	[A] ANITA BASAK	
16	ITA 2641/KOL/2025	2019-2020	[D] FARSEEN RUBBER INDUSTRIES LIMITED	
17	ITA 3092/KOL/2025	2012-13	[A] DALUIDIGHI AGRO PRODUCTS	
18	ITA 3093/KOL/2025	2017-2018	[A] AMARJIT BANTHIA	
19	IT(SS)A 76/KOL/2025	2006-2007	[A] ALOK KUMAR GOENKA	
20	IT(SS)A 77/KOL/2025	2012-2013	[A] ALOK KUMAR GOENKA	
21	ITA 1582/KOL/2025	2006-2007	[A] ALOK KUMAR GOENKA	
22	ITA 1583/KOL/2025	2012-2013	[A] ALOK KUMAR GOENKA	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 02-MARCH-2026 (MONDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1646/KOL/2024	2016-17	[D] TANDEM COMMERCIAL PRIVATE LIMITED	
2	ITA 1647/KOL/2024	2017-18	[D] TANDEM COMMERCIAL PRIVATE LIMITED	
3	ITA 2241/KOL/2024	2013-14	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
4	ITA 2242/KOL/2024	2014-15	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
5	ITA 2243/KOL/2024	2017-18	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
6	ITA 784/KOL/2025	2021-22	[D] LAXMAN SARAF	
7	ITA 1951/KOL/2025	2016-17	[D] INDIAN CABLE NETCO LTD	
8	CO 86/KOL/2025	2016-2017	[A] INDIAN CABLE NET COMPANY LIMITED	
9	ITA 2278/KOL/2025	2017-2018	[A] JYOTI SHROFF	
10	ITA 3055/KOL/2025	2013-2014	[A] M/S. HEAVEN AGENCIES PRIVATE LIMITED	
11	ITA 3057/KOL/2025	2018-2019	[A] KARAN MEHTA	
12	ITA 3067/KOL/2025	2015-2016	[A] LEELA SETHIA	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 03-MARCH-2026 (TUESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1979/KOL/2025	2014-2015	[A] KAMALKUNJ COMMERCIAL PVT. LTD.	
2	ITA 3069/KOL/2025	2020-21	[D] IVAN TOURS & TRAVELS PRIVATE LIMITED	
3	CO 14/KOL/2026	2020-21	[A] IVAN TOURS AND TRAVELS PRIVATE LIMITED	
4	ITA 3071/KOL/2025	2014-15	[A] JAI BALAJI JYOTI STEELS LIMITED	
5	ITA 3072/KOL/2025	2013-14	[A] JAI BALAJI JYOTI STEELS LIMITED	
6	ITA 3075/KOL/2025	1995-1996	[A] I.T.C. LIMITED	
7	ITA 3078/KOL/2025	2014-2015	[A] KIRAN DEVI PATNI	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 05-MARCH-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT, TIME-10.30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2342/KOL/2024	2008-09	[A] LOVEJOY COMMODITIES PRIVATE LIMITED	
2	ITA 1876/KOL/2025	2019-20	[D] JAJODIA FINANCE LIMITED	
3	ITA 1877/KOL/2025	2020-21	[D] JAJODIA FINANCE LIMITED	
4	ITA 1878/KOL/2025	2022-23	[D] JAJODIA FINANCE LIMITED	
5	ITA 2205/KOL/2025	2016-2017	[A] KUMAR MANGALAM LAMBORIA	
6	ITA 2206/KOL/2025	2021-2022	[A] HOOGHLY ALLOY & STEEL CO. PVT. LIMITED	
7	ITA 2653/KOL/2025	2006-2007	[A] NIRMAL PATNI	
8	ITA 2654/KOL/2025	2007-2008	[A] NIRMAL PATNI	
9	ITA 2655/KOL/2025	2006-2007	[A] NIRMAL PATNI	
10	ITA 2656/KOL/2025	2007-2008	[A] NIRMAL PATNI	
11	ITA 2657/KOL/2025	2006-2007	[A] KAMAL KUMAR PATNI	
12	ITA 2658/KOL/2025	2007-2008	[A] KAMAL KUMAR PATNI	
13	ITA 2659/KOL/2025	2006-2007	[A] KAMAL KUMAR PATNI	
14	ITA 2660/KOL/2025	2007-2008	[A] KAMAL KUMAR PATNI	
15	ITA 2661/KOL/2025	2006-2007	[A] KAMAL KUMAR PATNI	
16	ITA 2662/KOL/2025	2007-2008	[A] KAMAL KUMAR PATNI	
17	ITA 2711/KOL/2025	2023-2024	[A] GTPL KCBPL BROAD BAND PVT. LTD.	
18	ITA 2877/KOL/2025	2011-2012	[A] GEMINI DEALMARK (P) LTD.	


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 02-MARCH-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 632/KOL/2022	2012-2013	[A] APSARA COMMODEAL PVT. LTD.	
2	ITA 781/KOL/2025	2018-19	[D] PDK ESTATES PVT. LTD.	
3	ITA 1320/KOL/2025	2014-15	[D] SHREE SALSASARHANUMANJI GRAINS PRIVATE LIMITED	
4	ITA 1321/KOL/2025	2015-16	[D] SHREE SALASARHANUMANJI GRAINS PRIVATE LIMITED	
5	ITA 1419/KOL/2025	2022-23	[A] VERSUNI INDIA HOME SOLUTIONS LIMITED (FORMERLY KNOWN AS PHILIPS DOMESTIC APPLIANCES INDIA LIMITED)	
6	ITA 2098/KOL/2025	2018-19	[D] SHREE MATA FINANCE PRIVATE LIMITED	
7	ITA 2108/KOL/2025	2016-17	[D] SHREE MATA FINANCE PVT LTD	
8	ITA 2112/KOL/2025	2017-18	[D] SHREE MATA FINANCE PVT LTD	
9	ITA 2367/KOL/2025	2011-2012	[A] SANWARIA STEEL PRIVATE LIMITED	
10	ITA 2368/KOL/2025	2018-2019	[A] PRICEWATERHOUSE COOPERS PRIVATE LIMITED	
11	ITA 2370/KOL/2025	2008-2009	[A] TECHNOLIS INFRASTRUCTURE PVT LTD	
12	ITA 2371/KOL/2025	2009-2010	[A] TECHNOLIS INFRASTRUCTURE PVT LTD	
13	ITA 2372/KOL/2025	2010-2011	[A] TECHNOLIS INFRASTRUCTURE PVT. LTD.	
14	ITA 2373/KOL/2025	2011-2012	[A] TECHNOLIS INFRASTURCTURE PVT. LTD.	
15	ITA 2374/KOL/2025	2012-2013	[A] TECHNOLIS INFRASTRUCTURE PVT. LTD.	
16	WTA 2/KOL/2025	2008-2009	[A] ROTOMAC ELECTRICALS PVT. LTD.	
17	ITA 2486/KOL/2025	2015-2016	[A] UNISYS SOFTWARE AND HOLDING INDUSTRIES LTD.	
18	ITA 2522/KOL/2025	2022	[D] M/S. RIGMADIRAPPA INVESTMENTS PVT. LTD.	
19	ITA 3024/KOL/2025	2019-20	[A] PAWAN KUMAR MODI	



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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 03-MARCH-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1917/KOL/2025	2014-2015	[A] THE SATURDAY CLUB LTD.	
2	ITA 2376/KOL/2025	2017-2018	[A] PAAVAN COMMERCIAL PVT. LTD.	
3	ITA 2479/KOL/2024	2012-13	[D] HORNBEAM TRANSPORT PRIVATE LIMITED	
4	ITA 2626/KOL/2025	2016-2017	[D] SURVIN FINANCE & INVESTMENTS LIMITED	
5	ITA 3068/KOL/2025	2020-21	[D] RUPDARSHI DESIGNS PRIVATE LIMITED	
6	ITA 3074/KOL/2025	2013-2014	[A] SAINI EDUCATIONAL TRUST	
7	ITA 3076/KOL/2025	2013-2014	[A] PLASMA DEALTRADE PVT. LTD.	
8	ITA 3077/KOL/2025	2013-2014	[A] PLASMA DEALTRADE PVT. LTD.	
9	ITA 3080/KOL/2025	2013-2014	[A] VINAYAK OIL & FACTS PVT. LTD.	
10	ITA 3083/KOL/2025	2010-2011	[A] SANJAY KUMAR DROLIA	
11	ITA 3084/KOL/2025	2011-2012	[A] SANJAY KUMAR DROLIA	
12	ITA 3085/KOL/2025	2012-2013	[A] SANJAY KUMAR DROLIA	
13	ITA 3086/KOL/2025	2013-2014	[A] SANJAY KUMAR DROLIA	
14	ITA 3087/KOL/2025	2014-2015	[A] SANJAY KUMAR DROLIA	
15	ITA 322/KOL/2025	2014-15	[D] SATYA NARAYAN SARIA (EFILING)	
16	ITA 323/KOL/2025	2012-13	[D] SATYA NARAYAN SARIA	
17	ITA 459/KOL/2025	2015-2016	[A] RACHIT AGARWAL HUF	
18	ITA 460/KOL/2025	2015-2016	[A] VIJAY KUMAR AGARWAL HUF	
19	ITA 490/KOL/2023	2017-18	[A] NEW TOWN TELECOM INFRASTRUCTURE DEV. COMP. LTD	
20	ITA 745/KOL/2025	2008-09	[D] RELIABLE VINIMAY PVT. LTD.	
21	ITA 953/KOL/2025	2014-15	[A] ROHIT AGARWAL	


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 05-MARCH-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 120/KOL/2025	2014-2015	[A] RAJNATH CHATURVEDI	
2	ITA 1706/KOL/2025	2011-2012	[D] PBN CONSTRUCTION PVT LTD	
3	ITA 2645/KOL/2024	2012-13	[A] UMANG DHANUKA	
4	ITA 1711/KOL/2025	2012-2013	[A] VRISHAH SERVICES PVT. LTD.	
5	ITA 1960/KOL/2025	2017-2018	[A] SURESH KUMAR AGARWAL	
6	ITA 1993/KOL/2025	2017-18	[D] S.H. MUMTAZUDDIN TIMES PVT LTD	
7	ITA 2125/KOL/2025	2012-2013	[A] SUBHLAKSHMI VANIJYA PVT. LTD.	
8	ITA 2364/KOL/2025	2016-2017	[A] USHA GHOSH	
9	ITA 2584/KOL/2025	2017-2018	[A] SAMSKAR FINANCIAL SERVICES PRIVATE LIMITED	
10	ITA 2742/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
11	ITA 2743/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
12	ITA 2884/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
13	ITA 2885/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
14	ITA 3005/KOL/2025	2019-2020	[D] SURVIN FINANCE & INVESTMENT PRIVATE LIMITED	
15	ITA 3009/KOL/2025	2019-2020	[A] PHANINDRA CHANDRA DAS	
16	ITA 3088/KOL/2025	2015-16	[D] SHARMA HIRE PURCHASE LIMITED	
17	ITA 3095/KOL/2025	2018-2019	[A] ST. AUGUSTINES SCHOOL TRUST	
18	ITA 3096/KOL/2025	2016-2017	[A] TRUSTEES UCO BANK EMPLOYEES PROVIDENT FUND	
19	ITA 3097/KOL/2025	2018-19	[A] SATYABRATA CHAUDHURI	
20	ITA 3098/KOL/2025	2017-18	[A] PRADIP KUMAR DAS	
21	ITA 3099/KOL/2025	2018-2019	[A] RANA SOM	



Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 02-MARCH-2026 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1771/KOL/2025	2013-14	[A] VOLCANO GOODS PRIVATE LIMITED	
2	ITA 1890/KOL/2025	2017-18	[A] MAHADEB SAHA	
3	ITA 2238/KOL/2025	2018-19	[A] GLIX VYAPAAR PRIVATE LIMITED	
4	ITA 2394/KOL/2025	2020-2021	[A] MOHINIDEVI CHUNILAL SOMANI ABMM EDUCATIONAL FOUNDATION	
5	ITA 2908/KOL/2025	2015-2016	[A] SANJIB PODDER	
6	ITA 2910/KOL/2025	2019-2020	[A] ZILAXO INDIA PVT. LTD.	
7	ITA 2913/KOL/2025	2012-2013	[A] M/S. PARADISE RESIDENCY PRIVATE LIMITED	
8	ITA 3190/KOL/2025	2022-2023	[A] DEENABANDHU TRUST	


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25-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 03-MARCH-2026 (TUESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1541/KOL/2024	2011	[D] MAHABIR PRASAD DUDHANI	
2	ITA 2420/KOL/2024	2009-10	[D] UML ENGINEERS PRIVATE LIMITED	
3	ITA 2480/KOL/2024	2012-2013	[A] ALOK DROLIA	
4	ITA 100/KOL/2025	2011-2012	[A] SUDHA SUREKA	
5	ITA 349/KOL/2025	2012-13	[A] VASUDEO JAGWANI	
6	ITA 379/KOL/2025	2014-15	[A] SHRI MANOJ KUMAR DAGA	
7	ITA 458/KOL/2025	2020-21	[A] GOBARHANRA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
8	ITA 560/KOL/2025	2006-07	[A] PRASUN KUMAR ROY	
9	ITA 561/KOL/2025	2007-08	[A] PRASUN KUMAR ROY	
10	ITA 1895/KOL/2025	2019-2020	[A] TAKAPURA SKUS LTD.	
11	ITA 2606/KOL/2025	2020-2021	[A] SATVIK FARMS	


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25-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 05-MARCH-2026 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 999/KOL/2025	2013-14	[D] MACHINERY AGENCIES	
2	ITA 1030/KOL/2025	2014-15	[D] MACHINERY AGENCES	
3	ITA 1278/KOL/2025	2017-2018	[A] SABITA JAIN	
4	ITA 1425/KOL/2025	2017-2018	[A] BHARAT G DOSHI	
5	ITA 1465/KOL/2025	2019-2020	[A] MIRGODA PADUBAR MATRIBHANDAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
6	ITA 1607/KOL/2025	2019-2020	[A] PRINCE MAITY	
7	ITA 1785/KOL/2025	2017-2018	[A] AMBASSADOR HOUSE	
8	ITA 2400/KOL/2025	2008-2009	[A] NEERAJ KUMAR JAISWAL, LEGAL HEIR OF CHHAJEELAL JAISWAL	
9	ITA 2408/KOL/2025	2018-2019	[A] RAYCHAK NIJKHAYRA SAMABAY KRISHI UNNAYAN SAMITI LIMITED	
10	ITA 2744/KOL/2025	2018-2019	[A] LADIOS CONSTRUCTION PRIVATE LIMITED	



Assistant Registrar
25-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF
PART HEARD MATTERS
FOR 02-MARCH-2026 (MONDAY)****BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	912	KOL	2025	2013-2014	[A] KAILASH KUMAR PATWARI	B		
2	ITA	913	KOL	2025	2014-2015	[A] KAILASH KUMAR PATWARI	B		
3	ITA	914	KOL	2025	2015-2016	[A] KAILASH KUMAR PATWARI	B		
4	ITA	915	KOL	2025	2016-2017	[A] KAILASH KUMAR PATWARI	B		
5	ITA	916	KOL	2025	2017-2018	[A] KAILASH KUMAR PATWARI	B		
6	ITA	917	KOL	2025	2018-2019	[A] KAILASH KUMAR PATWARI	B		
7	ITA	918	KOL	2025	2019-2020	[A] KAILASH KUMAR PATWARI	B		
8	ITA	919	KOL	2025	2020-2021	[A] KAILASH KUMAR PATWARI	B		
9	ITA	920	KOL	2025	2021-2022	[A] KAILASH KUMAR PATWARI	B		
10	ITA	921	KOL	2025	2022-2023	[A] KAILASH KUMAR PATWARI	B		
11	ITA	1608	KOL	2025	2013-14	[D] KAILASH KUMAR PATWARI	B		
12	ITA	1609	KOL	2025	2014-15	[D] KAILASH KUMAR PATWARI	B		
13	ITA	1610	KOL	2025	2015-16	[D] KAILASH KUMAR PATWARI	B		
14	ITA	1611	KOL	2025	2016-17	[D] KAILASH KUMAR PATWARI	B		
15	ITA	1621	KOL	2025	2017-18	[D] KAILASH KUMAR PATWARI	B		
16	ITA	1622	KOL	2025	2018-19	[D] KAILASH KUMAR PATWARI	B		
17	ITA	1623	KOL	2025	2019-20	[D] KAILASH KUMAR PATWARI	B		
18	ITA	1624	KOL	2025	2020-21	[D] KAILASH KUMAR PATWARI	B		
19	ITA	1625	KOL	2025	2021-22	[D] KAILASH KUMAR PATWARI	B		

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2176	KOL	2024	2010-11	[D] KAMDHENU COMMOALES PRIVATE LIMITED	A		


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF
PART HEARD MATTERS
FOR 05-MARCH-2026 (THURSDAY)**BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS Bench will not function.									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	211	KOL	2021	2016-17	[A] RECKITT BENCKISER (INDIA) PVT. LTD		C	
2	ITA	148	KOL	2022	2017-18	[A] RECKITT BENCKISER (INDIA) PVT. LTD.		C	

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	1179	KOL	2025	2015-2016	[A] BANWARI LAL AGRAWAL		A	
2	ITA	1180	KOL	2025	2016-2017	[A] BANWARI LAL AGRAWAL		A	
3	ITA	1181	KOL	2025	2019-2020	[A] BANWARI LAL AGRAWAL		A	
4	ITA	1182	KOL	2025	2020-2021	[A] BANWARI LAL AGRAWAL		A	
5	ITA	1183	KOL	2025	2021-2022	[A] BANWARI LAL AGRAWAL		A	
6	ITA	1184	KOL	2025	2022-2023	[A] BANWARI LAL AGRAWAL		A	
7	ITA	2916	KOL	2025	2013-14	[D] BANWARI LAL AGRAWAL		A	
8	ITA	2917	KOL	2025	2014-15	[D] BANWARI LAL AGRAWAL		A	
9	ITA	2918	KOL	2025	2015-16	[D] BANWARI LAL AGRAWAL		A	
10	ITA	2919	KOL	2025	2016-17	[D] BANWARI LAL AGRAWAL		A	
11	ITA	2920	KOL	2025	2017-18	[D] BANWARI LAL AGRAWAL		A	
12	ITA	2944	KOL	2025	2018-19	[D] BANWARI LAL AGRAWAL		A	
13	ITA	2945	KOL	2025	2019-20	[D] BANWARI LAL AGRAWAL		A	
14	ITA	2946	KOL	2025	2020-21	[D] BANWARI LAL AGRAWAL		A	
15	ITA	2947	KOL	2025	2022-23	[D] BANWARI LAL AGRAWAL		A	
16	ITA	2964	KOL	2025	2021-22	[D] BANWARI LAL AGRAWAL		A	

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